

**COURT OF THE  
DISTRICT & SESSIONS JUDGE,**

..... **TRIPURA :** .....

No. ....

July ....., 201...

**Sub:** Quarterly Statement in respect of cases relating to Intellectual Property Rights pending in the Subordinate Courts-*re*.

**Ref:** No. F.40 (26)(c)-HCT/STT-Q/2013/ ....., dated ..... on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY REPORTS AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201.....**

Case reference with progress (present stage)	Total pendency at the beginning of the Quarter	Total number of cases Instituted during the Quarter	Total for disposal	Total number of cases disposed off during the quarter	Total pendency after disposal at the end of the quarter
01	02	03	04	05	06

(Signature of the District & Sessions Judge)  
..... Tripura : .....